COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 219 OF 2015

Dated : 18th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Chhattisgarh State Load Despatch Centre .... Appellant (s)
Versus
M/s. Arasmeta Captive Power Co. Ltd. & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Mr. C.K. Rai
Mr. Paramhans for R-3

Ms. Suparna Srivastava
Ms. Anushka Arora for R.2

ORDER

Learned counsel for Respondents state that reply/written submissions will be filed on or before 09.12.2015 . Thereafter, rejoinder, if any, may be filed on or before 18.12.2015 after serving copy on the other side.

List the matter for hearing on ***03.02.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk